t [GOVERNMENT EMPLOYMENT

Written Answers

1229. SHRI N. K. SHEJWALKAR: SHRI J. P. YADAV: SHRI MAN SINGH VARMA: SHRI SUNDAR SINGH BHANDARI: SHRI PITAMBER DAS:

Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether Government have a scheme under their consideration to categorise the Government employees and abolish the distinction between gazetted and nongazetted employees;
- (b) if so, what are the details of the scheme in this regard;
- (c) if not, what are the reasons therefor; and
- (d) what is the present ratio of gazetted and non-gazetted employees at the Centre and how this ratio compares with the ratio in 1951?]

गृह-कार्यं मंत्रालय में राज्य मंत्री (श्री विद्या-चरण शक्ल) : (क) जी नहीं, महोदया ।

- (ख) प्रश्न नहीं उठता।
- (ग) सरकार राजपत्र में कुछ नियुक्तियों इत्यादि को अधिसूचित करने की प्रणाली को समाप्त करना न तो वांछनीय और न व्यवहाय ही समभती है, विशेषतया इस कारण कि साधारण जनता समेत समस्त सम्बन्धित व्यक्तियों की जानकारी के लिए ऐसा करना आवश्यक है।
- (घ) आज तक की सूचना उपलब्ध नहीं है। किन्तु, जो सूचना उपलब्ध है, वह सदन के सभा पटल पर रखे गये एक विवरण में दी जाती है। [देखिये परिभाष्ट LXIX, अनुपन्न संख्या 92।]

f[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) No, Madam.

- (b) Does not arise.
- t[] English translation.

- (c) Government does not consider it desirable or feasible to do away with the system of notifying in the Gazette certain appointments etc., particularly as it is necessary to do so for the information of all concerned including the general public.
- (d) Uptodate information is not available. However, the information as avilable is given in a statement laid on the Table of the House. [See Appendix LXIX, Annexure No. 92.]

VISIT OF THE PRESIDENT OF U.S.A.

- 1230. SHRI PRANAB KUMAR MUKHERJEE: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the number of police personnel appointed for the security arrange ments made in connection with Presi dent Nixon's recent visit to Delhi;
- (b) what was the total amount spent for the purpose; and
- (c) whether it is a fact that no under trial prisoner was presented before any court in Delhi on 31st July, 1969 on account of the shortage of police personnel who were detailed for security arrangements on that day in connection with the visit of Presi dent Nixon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) In all 303 police personnel were deployed on security duty. These persons were drawn from Delhi Police.

- (b) An amount of Rs. 1264.60 Paise was spent on the transportation of the police personnel.
 - (c) No, Madam.

RECOGNITION OF UNIONS

- 1231. SHRI G. GOPINATHAN NAIR: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the names of the Union and Associations of the Central Government employees and workers which have been recognised after last year's strike; and